

the Haj Committee gets a commission of 5% only.

- (iii) Haj Committee is at present headquartered at Bombay, which is no longer a central place for pilgrims drawn from all corners of the country. While there could be zones and zonal offices, headquarters should be in New Delhi.
- (iv) While Central Haj Committee is not a statutory body, it takes various crucial decisions all by itself.
- (v) The Central Haj Committee lacks representative character, so far as its membership is concerned.

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRIMATI SHEILA DIK-
SHIT): We will consider all the sub-
missions that have been made by the hon.
Members, to be included in the business
for next week.

12.28 hrs.

COMMITTEE OF PRIVILEGES

First Reports

[English]

SHRI BRAJAMOHAN MOHANTY
(Puri): I beg to move:

"That this House do agree with the First Report of the Committee of Privileges laid on the Table of the House on 5th May, 1988."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the First Report of the Committee of Privileges laid on the Table of the House on 5th May, 1988."

The motion was adopted.

12.29 hrs.

STATUTORY RESOLUTION RE : APPROVAL OF CONTINUANCE IN FORCE OF PROCLAMATION IN RESPECT OF PUNJAB—Contd.

[English]

MR. DEPUTY-SPEAKER: The House will now take up further discussion of the following Resolution moved by Shri Buta Singh on the 2nd May, 1988, namely:—

"That this House approves the continuance in force of the Proclamation dated the 11th May, 1987 in respect of Punjab issued under article 356 of the Constitution by the President, for a further period of six months from the 11th May, 1988"

Now Shri Jai Prakash Agarwal,

[Translation]

SHRI JAI PRAKASH AGARWAL (Chandni Chowk): Mr Deputy Speaker, Sir, I support the Resolution moved by Shri Buta Singh for extending President Rule in Punjab for a further period of six months. What are the reasons for not holding elections in Punjab? If we look into the present situation in Punjab, we will find how violent incidents are taking place there, how bus-passengers are shot dead and how children, young and aged persons are taken out of their houses and killed mercilessly.

The situation in Punjab has deteriorated so much that terrorists are now using Rocket-Launchers in their attacks. They possess the latest arms. The Punjab problem has been discussed several times in this House. It is almost a certainty that Pakistan is behind the incidents in Punjab. Pakistan provides training facilities to the terrorists and gives them shelter. After having been trained, the terrorists come into Punjab to create mayhem. Can elections be held in Punjab or a popular Government function if this situation continues to exist? Could the erstwhile Punjab Government restore normalcy in the State? The action of the Central Government in disbanding the last State Government has given a lot of relief to Hindus and Sikhs in the State. The present situation in Punjab has created a feeling of insecurity